Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SANYOG HEALTHCARE LIMITED Date of Commencement of Liquidation: 02-01-2023; List of Stakeholders as on Date: 30-12-2024; Name of IP: Mr. Manohar Lal Vij; Process Number: 1; Last 5 digitof registration number: 12269

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	7	2785986680	7	2731314958	0	54671722	0	Annexure 3
4	Unsecured financial creditors	16	118038094	15	112661641	0	5376453	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	23	7791066	23	4510937	0	3280129	0	Annexure 6
7	Operational creditors (Government Dues)	7	245524812	6	220573290	0	24951523	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	60	202446816	23	99188327	0	103258489	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		113	3359787468	74	3168249153	0	191538316	0	